

[श्री राम विलास पासवान]  
हैं, लेकिन योग्य छात्र उपलब्ध होने पर भी उनका नामांकन नहीं किया जाता।

जवाहर लाल नेहरू विश्वविद्यालय जो एक आदर्श विश्वविद्यालय के रूप में स्थापित किया गया, इस वर्ष एम० फिल एवं पी० एच० डी० से नामांकन हेतु सोशल साइंस में पद सुरक्षित थे। 100 से अधिक अनुसूचित जाति एवं जनजाति के छात्र साक्षात्कार में सम्मिलित हुए, लेकिन सिर्फ 29 छात्रों को दाखिला दिया गया। लैंग्वेज में 17 सुरक्षित स्थानों पर सिर्फ 3 छात्रों का नामांकन किया गया जबकि 50 से अधिक छात्र योग्य थे। इंटर नेशनल स्टडीज में 37 सुरक्षित स्थान पर 23 छात्रों का नामांकन किया गया। लाइफ साइंस में 6 स्थान सुरक्षित थे, सिर्फ दो का नामांकन किया गया।

यही हालत एम० ए०, एम० एस० सी० के नामांकन में है।

दिल्ली विश्वविद्यालय एवं पटना विश्वविद्यालय की स्थिति इससे भी बदतर है। नामांकन के अलावा कम छात्रवृत्ति मिलना, सभी छात्रों को छात्रवृत्ति नहीं मिलना, छात्रावास में जगह नहीं मिलना, जातिगत आधार पर भेदभाव करना आदि अलग समस्याएं हैं।

अतः सरकार इस सम्बन्ध में शीघ्र कार्यवाही करे।

- (ix) Need for res ● ation of R. M. S. sorting section and enhancement of salary of E.D. Employees

DR. A. KALANIDHI (Madras Central) : Out of 265 Railway Mail Service

Sorting Sections, 200 have been abolished already on the pretext of effecting savings in expenditure and quick delivery by air routes. Actually, in practice this has not led to any savings or quick delivery. But it has led to abnormal delay in the delivery of letters, etc. and unnecessary expenditure in keeping the personnel in reserve, without adequate employment. The opportunities of further employment are also sealed. The E.D. employees are starving for want of employment. They could neither earn here nor seek any other employment elsewhere. As our country is very vast and our villages are not even connected by bus routes, it is not fair to expect the P&T to use the air routes for delivering the postal articles, etc. Our system cannot be compared with the system that exists in United States of America. Only by maintaining these RMS Sorting sections the mail posted by public could be expected to reach its destination at least in a day or two. Now it takes four or five days. Government is, therefore, requested to restore these RMS Sorting Sections and pave the way for the speedy delivery of Postal articles. The minimum salary to the E.D. employees in P&T should be at least Rs. 275/- p.m. and they should be regularized forthwith. Even an ordinary Mazdoor gets Rs. 15/- per day, whereas the E.D employees get much less for a day's working. Government, as a model employer, should set things right, and lead the path of welfare State in our country.

MR DEPUTY-SPEAKER : Now we take up Legislative Business viz Constitution (Forty-seventh Amendment) Bill. Do you want to speak, Mrs. Ram Dulari Sihna.

14.00 hrs.

✓✓ CONSTITUTION (FORTY-SEVENTH AMENDMENT) BILL\*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : I beg to move :

\*That the Bill further to amend